

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.04.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/150/CHE/2021 IN IBA/1459/2019
NAME OF PETITIONER : Radhakrishnan Dharmarajan (RP) of M/s Appu Hotels Ltd
NAME OF RESPONDENT :
SECTION : 30(6) of IBC 2016 R/w Regulation 39(4) of IBBI

ORDER

Learned Counsel for Applicant Mr. T. Ravichandran is present through video conferencing platform.

Heard Learned Counsel for Objector viz., M/s. Dharani Developers Pvt. Ltd. represented by Mr. Ravi Rajagopalan, Advocate as well the rebuttal made by Learned Senior Counsel Mr. Vijay Narayanan. In relation to submissions of other objectors and for rebuttal by the Applicants, if any, matter is posted to **20.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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